

PROFORMA -I

STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR ENDING on 31st March 2011.
Name of the Hon'ble Minister (In full).....HEMLAL MURMU.....

Name of the Constituency.....

BARHET

Name and details of property.....

Sl. No.	Name of District, Sub Division, Taluk & Village in which property is situated	Housing or other building	Land	Present value	If not in own name state whose name had his/her relationship to the Hon'ble Minister	How acquired whether by purchase lease mortgage inheritance gift or other wise with date of acquisition & details of persons from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8	9
1	Ghat Banka	31 Bighas at Ghat Banka including 2 ponds and bageecha and house built thereon	Agricultural Land	Rs. 5,00,000.00		Ancestral Property		
2	Ranchi, Argora		Non Agricultural land 23 Katthas	Rs. 24,00,000.00		Purchased		
3	Ranchi, Harmu Housing Colony, H/119	Buildings (Commercial & Residential)		Rs. 9,52,239.00		Purchased		
4	Godda, Gangla H. No. 1530	Buildings (Commercial & Residential) Land: 4320 Sft Covered Area: 2500 Sft		Rs. 5,00,000.00	Mrs. Miru Soren (Wife)	Purchased		
5			Pond	Rs. 50,000.00		Ancestral Property received on partition.		
6			Land	Rs. 50,000.00	Mrs. Miru Soren	Purchased		

(Wife)

Signature

Date 21.12.2011